



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

January 11, 2017

RBI cancels Certificate of Registration of 7 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following non-banking financial companies (NBFCs). The Reserve Bank, in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Virk Hire Purchase Limited	88, Kapurthala Road, Jalandhar – 144008 (Punjab)	A-06.00467	June 08, 2007	November 04, 2016
2	M/s Thakar Investments Limited	A-6, Sector-2, New Shimla – 171009 (Himachal Pradesh)	A-06.00450	July 16, 2007	November 18, 2016
3	M/s Trackway Securities and Finance Private Limited	24, Commercial Complex, Housing Board Colony, Katni – 483501 (Madhya Pradesh)	B-03.00015	February 20, 1998	November 25, 2016
4	M/s Jindal Integrated Lea-Co-Fin Limited (Presently Kashyap Tele-Medicines Limited)	2 nd Floor, Pushpawati Building No. 2, Chandanwadi, Girgaon Road, Mumbai – 400002	13.00881	May 26, 1998	November 25, 2016
5	M/s Kolon Investment Private Limited	417-419, 'Midas', Sahar Plaza, 4 th Floor, Mathurdas VasANJI Road, Andheri (East), Mumbai – 400059	13.00975	August 12, 1998	November 25, 2016
6	M/s Vax Housing Finance Corporation Limited	301, Simandhar Estate, Near Sakar-III, Income Tax, Ahmedabad – 380014	B.01.00402	March 06, 2002	December 09, 2016
7	M/s Ankit Tracom Private Limited	23, Commercial Complex, Housing Board Colony, Katni – 483504 (Madhya Pradesh)	B.03.00172	November 26, 2009	December 19, 2016

As such, the above companies cannot transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.